

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 633/2025

IN THE MATTER OF:

PANKAJ PRASAD

.....APPLICANT

VERSUS

UPPCB & ORS.

.....RESPONDENT(S)

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2.	A COPY OF THE FIR DATED 02.05.2025 IS ANNEXED HEREWITH AND MARKED AS ANNEXURE-1	

THROUGH COUNSEL

A handwritten signature in black ink, appearing to read 'Bpsjadon', enclosed in a circular scribble with a long horizontal line extending to the right.

BHANWAR PAL SINGH JADON

COUNSEL FOR THE UPPCB

[EMAIL-bhanwar09jadon@gmail.com](mailto:bhanwar09jadon@gmail.com)

PHONE NO.-7838248353

Date: 13.05.2026

Place: Noida

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 633/2025

IN THE MATTER OF:

PANKAJ PRASAD

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PRADESH POLLUTION CONTROL BOARD IN COMPLIANCE WITH
ORDER DATED 12.12.2025 BY THE HON'BLE NATIONAL GREEN
TRIBUNAL**

I. BACKGROUND OF THE MATTER

1. That, in the present Original Application, the Applicant has alleged that Respondent No. 6 is undertaking illegal modification of an open natural drain by converting it into an underground closed drain through the laying of 6-foot diameter hume pipes at Sidharth Vihar, District Ghaziabad. It is alleged that such activity has affected the natural flow, diverted the course of the drain,

encroached upon the adjoining green belt without obtaining requisite statutory clearances, and that the drain has been encased over a stretch of approximately 250 meters, thereby causing a substantial reduction in its flow capacity.

II. SUBMISSIONS ARE AS FOLLOWS

2. That, it is most respectfully submitted that, in compliance with the directions passed by the Hon'ble Tribunal, Respondent No. 1 – UPPCB conducted a site inspection of the area in question on 12.02.2026 in the presence of Mr. Rajesh Aggarwal, authorized representative of Respondent No. 6 – M/s Prateek Realtors Pvt. Ltd. Thereafter, the Reply of Respondent No. 1 was placed on record before the Hon'ble Tribunal by way of Affidavit dated **23.02.2026** (*Kindly refer to Judicial Page Nos. 57–76*).
3. That, it is most humbly submitted that at para 2 (III) of the site inspection report (kindly refer to judicial Page No. 67), it has been mentioned:

“III. According to original application submitted by the applicant before Hon'ble National Green Tribunal, New Delhi, on 01/05/2025 while digging basement by Prateek Grand City adjacent to this drain, the drain was damaged due to which severe flooding in the basement of occupied towers was occurred. In this regards the Uttar Pradesh Awas Evam Vikas Parishad

(U.P) has lodged a FIR against developer. Copy of same is attached here with as Annexure-1”.

4. That, in continuation of the submissions made in the para above, it is most respectfully submitted that, in the Affidavit dated **23.02.2026**, the **FIR dated 02.05.2025** lodged by the Uttar Pradesh Awas Evam Vikas Parishad against the developer of Respondent No. 6 under Sections 290, 324(4), and 125 of the Bharatiya Nyaya Sanhita, 2023, for negligence during construction work causing damage to the drain, was inadvertently not annexed along with the said affidavit. The aforesaid inadvertent omission is deeply regretted, and the said FIR is now being annexed hereto for the kind consideration of the Hon'ble Tribunal.

A copy of the FIR dated 02.05.2025 is annexed herewith and marked as *Annexure-1*.

5. Hence, these submissions are respectfully submitted for kind perusal of this Hon'ble Tribunal.

THROUGH COUNSEL



BHANWAR PAL SINGH JADON

COUNSEL FOR THE UPPCB

EMAIL-bhanwar09jadon@gmail.com

PHONE NO.-7838248353

N.C.R.B (एन.सी.आर.बी)
I.I.F.-I (एकीकृत जाँच फार्म -I)

FIRST INFORMATION REPORT

(Under Section 173 B.N.S.S)

प्रथम सूचना रिपोर्ट
(धारा 173 बी एन एस एस के तहत)

1. **District/Unit (जिला/इकाई):** नगर (कमिश्नरेट गाजियाबाद)
P.S. (थाना): विजय नगर **Year (वर्ष):** 2025
FIR No.(प्र.सू.रि. सं.): 0231
Date &Time of FIR(प्र.सू.रि. की दिनांक/समय): 02/05/2025 23:33

2. S.No. (क्र.सं.)	Acts (अधिनियम)	Sections (धारा(एँ))
1	भारतीय न्याय संहिता (बी एन एस), 2023	290
2	भारतीय न्याय संहिता (बी एन एस), 2023	324(4)
3	भारतीय न्याय संहिता (बी एन एस), 2023	125

3.(a) Occurrence of offence (अपराध की घटना) :

1. **Day** शुक्रवार **Date From** 02/05/2025 **Date To** 02/05/2025
(दिन): (दिनांक से): (दिनांक तक):

Time Period पहर 1 **Time From** 00:00 बजे **Time To** 00:00
(समय अवधि): (समय से): (समय तक): बजे

(b) Information received at P.S. (थाना जहां सूचना प्राप्त हुई):

Date 02/05/2025 Time (समय): 23:26 बजे
(दिनांक):

(c) General Diary Reference (रोजनामचा संदर्भ):

Entry No. 070 Date & Time 02/05/2025 23:26 बजे
(प्रविष्टि सं.): (दिनांक और समय):

4. Type of Information (सूचना का प्रकार): लिखित

5. Place of Occurrence (घटनास्थल):

Direction and distance from P.S. पश्चिम, 03 Beat No.
1. (a) (थाना से दूरी और दिशा): किमी (बीट सं.):
(b) Address सिध्दार्थ विहार, प्रतीक ग्राण्ड
(पता):

(c) In case, outside the limit of this Police Station, then
(यदि थाना सीमा के बाहर है तो):

Name of P.S. District(State)
(थाना का नाम): (ज़िला (राज्य)):

6.Complainant / Informant (शिकायतकर्ता/सूचनाकर्ता):

(a) Name (नाम): श्री योगेन्द्र कुमार गुप्ता अवर अभियन्ता आवास विकास परिषद उ0प्र0

(b) Father's/Husband's Name(पिता / पति का

(c) Date/Year of Birth (जन्म तिथि / वर्ष): 1980

(d) Nationality (राष्ट्रीयता): भारत

(e) UID No. (यूआईडी सं.):

(f) Passport No.(पासपोर्ट सं.):

Date of Issue (जारी करने की तिथि):

Place of Issue (जारी करने का स्थान):

(g) Id details (Ration Card,Voter ID Card,Passport,UID No.,Driving License, PAN)

S.No.(क्र.सं.)	Id Type (पहचान पत्र का प्रकार)	Id Number (पहचान संख्या)
1		

(h) Address (पता):

S.No. (क्र.सं.)	Address Type (पता का प्रकार)	Address (पता)
1	वर्तमान पता	आवास विकास परिषद उ0प्र0 ,नगर (कमिश्नरेट गाजियाबाद), उत्तर प्रदेश,भारत
2	स्थायी पता	आवास विकास परिषद उ0प्र0 ,नगर (कमिश्नरेट गाजियाबाद), उत्तर प्रदेश,भारत

(i) Occupation (व्यवसाय):

(j) Phone number (दूरभाष सं.):

Mobile (मोबाइल सं.): 91-8795610445

7.Details of known/suspected/unknown accused with full particulars

(ज्ञात / संदिग्ध / अज्ञात अभियुक्त का पूरे विवरण सहित वर्णन):

Accused More Than (अज्ञात आरोपी एक से अधिक हों तो संख्या):

S.No. (क्र.सं.)	Name (नाम)	Alias (उपनाम)	Relative's Name (रिश्तेदार का नाम)	Present Address (वर्तमान पता)
1	प्रशांत तिवारी विकासकर्ता			1. अदम तहरीर ,नगर (कमिश्नरेट गाजियाबाद),उत्तर प्रदेश,भारत
2	अन्य व्यक्ति नाम पता अज्ञात			1. अदम तहरीर ,नगर (कमिश्नरेट गाजियाबाद),उत्तर प्रदेश,भारत

8.Reasons for delay in reporting by the complainant/informant

(शिकायतकर्ता / सूचनाकर्ता द्वारा रिपोर्ट देरी से दर्ज कराने के कारण):

9.Particulars of properties of interest (संबन्धित सम्पत्ति का विवरण):

S.No. (क्र.सं.)	Property Category (संपत्ति श्रेणी)	Property Type (सम्पत्ति का प्रकार)	Description (विवरण)	Value (In Rs/-) (मूल्य (रु में))

10. Total value of property (In Rs/-)-सम्पत्ति का कुल मूल्य(रु

11. Inquest Report / U.D. case No., if any (मृत्यु समीक्षा रिपोर्ट / यू.डी.प्रकरण सं., यदि कोई हो):

S.No.	UIDB Number

12.First Information contents (प्रथम सूचना तथ्य):

नकल तहरीर हिन्दी वादी- सेवा में थानाध्यक्ष थाना विजयनगर गाजियाबाद। विषय: प्राथमिकी दर्ज किये जाने के सम्बन्ध में। महोदय, उपरोक्त विषयक अवगत कराना है कि सिद्धार्थ बिहार योजना गाजियाबाद के सेक्टर 04 में प्रतीक बिल्डर्स विकासकर्ता श्री प्रशान्त तिवारी आदि के द्वारा भूखण्ड से 4 BS-01 एवं 4 BS-05 पर निर्माण कार्य किया जा रहा है। निर्माणाधीन परियोजना के समीप एक पुराना नाला बहता है जो दिनांक 02.05.2025 को निर्माण कार्य के दौरान सावधानी पूर्वक कार्य न किये जाने के कारण क्षतिग्रस्त हो गया है। जिसके कारण निर्माणाधीन परियोजना के Basement में पानी भरने के कारण उक्त परियोजना के समीप पूर्व निर्मित प्रतीक बिल्डर्स के टवरो के Basement में भी पानी भर गया है। उक्त टवर्स आबंटियों के निवासित होने के कारण जनहानि होने की सम्भावना है जिस कारण से टवर्स में निवासित आबंटियों में व्यापक रोष व्याप्त है। उक्त के सम्बन्ध विकासकर्ता श्री प्रशान्त तिवारी व अन्य के विरुद्ध सुसंगत धाराओं में प्राथमिकी दर्ज कर आवश्यक कार्यवाही किये जाने का कष्ट करें। दिनांक 02.05.25 प्रार्थी एसडी अंग्रेजी हस्ताक्षर अपठित 02/5/25 योगेन्द्र कुमार गुप्ता अवर अभियन्ता आवास विकास परिषद् उ0प्र0 फोन नं0 8795610445 नोट:- मैं हे0का0 1697 ना0पु0 मखन लाल प्रमाणित करता हूँ कि नकल तहरीर हिन्दी वादी की चिक मेरे द्वारा बोल बोल कर कम्प्यूटर पर कानि0 क्लर्क 3812 ना0पु0 सुनील कुमार से टंकित कराई गयी है।

13. Action taken: Since the above information reveals commission of offence(s) u/s as mentioned at Item No. 2.

(की गयी कार्यवाही : चूंकि उपरोक्त जानकारी से पता चलता है कि अपराध करने का तरीका मद्र सं. 2 में उल्लेख धारा के तहत है |)

- (1) **Registered the case and took up the investigation:** (प्रकरण दर्ज किया गया और जांच के लिए लिया गया) **or**
(या)
- (2) **Directed (Name of I.O.)** DINESH KUMAR **Rank** SI (Sub-Inspector)
(जांच अधिकारी का नाम): (पद):

No. **to take up the Investigation**
(सं.): (को जांच अपने पास में लेने के लिए निर्देश दिया गया) **or** (या)

(3) Refused investigation due to (जांच के लिए):

or (के कारण इंकार किया या)

- (4) **Transferred to P.S.** **District**
(थाना): (ज़िला):
on point of jurisdiction (को क्षेत्राधिकार के कारण हस्तांतरित) .

F.I.R. read over to the complainant / informant, admitted to be correctly recorded and a copy given to the complainant / informant free of cost.
(शिकायतकर्ता / सूचनाकर्ता को प्राथमिकी पढ़ कर सुनाई गयी, सही दर्ज हुई माना और एक कॉपी निशुल्क शिकायतकर्ता को दी गयी |)

R.O.A.C.(आर. ओ .ए .सी.)

14 Signature/Thumb impression of the complainant / informant.(शिकायतकर्ता / सूचनाकर्ता के हस्ताक्षर / अंगूठे का निशान):

15 Date and time of dispatch to the court
(अदालत में प्रेषण की दिनांक और समय):

**Signature of Officer in charge,
Police Station**

(थाना प्रभारी के हस्ताक्षर)

Name INCHARGE POLICE

Rank I (Inspector)

No.

Attachment to item 7 of First Information Report

(प्रथम सूचना रिपोर्ट के मद 7 संलग्नक):

Physical features, deformities and other details of the suspect/accused:

(If known / seen)

(संदिग्ध / अभियुक्त की शारीरिक विशेषताएँ, विकृतियाँ और अन्य विवरण :

(यदि ज्ञात / देखा गया))

S.No.(क्र.सं.)	Sex (लिंग)	Date/Year of Birth (जन्म तिथि / वर्ष)	Build (बनावट)	Height (cms.) (कद (से.मी.))	Complexion (रंग)	Identification Mark (s) (पहचान चिन्ह)
1	2	3	4	5	6	7
1	पुरुष					

2	पुरुष					
---	-------	--	--	--	--	--

Deformities/ Peculiarities	Teeth (दाँत)	Hair (बाल)	Eyes (आँखें)	Habit(s) (आदतें)	Dress Habit(s) (पहनावा)
8	9	10	11	12	13

Language /Dialect (भाषा/बोली)	Place Of (का स्थान)					Others (अन्य)
	Burn Mark (जले हुए का निशान)	Leucoderma (लुकोदेर्मा (सफ़ेद धब्बे))	Mole (मस्सा)	Scar (घाव)	Tattoo (गूदे हुए का)	
14	15	16	17	18	19	20

These fields will be entered only if complainant/informant gives any one or more particulars about the suspect/accused.

(यह क्षेत्र तभी दर्ज किए जाएंगे यदि शिकायतकर्ता / सूचनाकर्ता संदिग्ध / अभियुक्त के बारे में कोई एक या उससे अधिक जानकारी देता है ।)